

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**CHANDIGARH (COURT – II)**  
***(Through Hybrid Mode)***

**Item No. 128**

**IA(I.B.C)/173 (CH) 2021**

**In**

**CP(IB) No. 366/Chd/Hry/2018**

**(Admitted)**

**IN THE MATTER OF:**

**Jatinder Verma & others**

**... Petitioner-Operational Creditor**

**Versus**

**Vatsin Infrastructure Limited**

**... Respondent-Corporate Debtor**

**Under Section: 9, IBC 2016, 33(1) (b) (i) to (iii) r/w Sec 33(3)**

**Order delivered on 09.07.2024**

Due to paucity of time, the matter could not be taken up today, hence adjourned to 14.08.2024.

Sd/-

**Court Officer**